

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SHAHDARA DISTRICT KARKARDOOMA COURTS, DELHI.**

**ORDER**

Ms. Sarita Vats, Sr. P.A/ P.S, Shahdara District, Karkardooma Courts, Delhi, is directed to work as Link Public Information Officer, Shahdara District, Karkardooma Courts, Delhi, in the absence of Public Information Officer, with immediate effect in addition to the work already assigned to her.

**Sd/-**

**(YASHWANT KUMAR)**

Principal District & Sessions Judge  
Shahdara District, Karkardooma Courts, Delhi.

**No. 301-11 /Admn./SHD/KKD/2022**

**Delhi, the Dated 17.01.2022**

**Copy forwarded for information and necessary action to:-**

1. The Principal District & Sessions Judge (HQ), Delhi.
2. All the Judicial Officers, posted at Shahdara District, Karkardooma Courts, Delhi.
3. Ms. Manjusha Wadhwa, ADJ-02/First Appellate Authority, Shahdara District, Karkardooma Courts, Delhi.
4. Sh. Naveen Gupta, ASJ-05/ Link First Appellate Authority, Shahdara District, Karkardooma Courts, Delhi.
5. All the OICs/A.O(J)/Branches In-Charges of Shahdara District, Karkardooma Courts, Delhi.
6. Officer /Official Concerned.
7. The P.I.O. & A.O. (Judl.), R.T.I. Branch, Tis Hazari Courts, Delhi.
- ✓ 8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the undersigned.
10. Dealing Assistant R&I, Shahdara to upload the same on layers.
11. Concerned file.

**Sd/-**

Principal District & Sessions Judge  
Shahdara District, Karkardooma Courts, Delhi.